

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP/CAA/48/2023

APPLICATION NUMBER : CA/CAA/38/2023

NAME OF THE PETITIONER : Cloudix Global Solutions Pvt Ltd with
Presidio Solutions Pvt Ltd

NAME OF THE RESPONDENT(S) : ---

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. Edward James appears for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi for RD. Mr. B. Palani for OL.

In this case RD report filed vide diary no.5210 dated 18.12.2023.

OL Report filed vide Diary No.412 dated 24.1.2024.

Synopsis for 2nd motion was filed in Diary No.715 dated 12.2.2024 .

Counsel for the Petitioner stated that he has complied with the directions of the RD on payment of differential fees. He will also carry out the amendments to MOA and AOA.

OL report has no observation except payment to the Chartered Accountant.

List the petition for hearing on **13.03.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

Phk